

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) No. Sir.

(b) Does not arise.

### Change in base year for WPI and CPI

3595. SHRI IQBAL SINGH Will the Minister of LABOUR be pleased to state:

(a) the number of times the base year for the wholesale price index and consumer price index for industrial workers and agricultural labour, separately, were revised since 1960;

(b) what are the reasons for changing the base year;

(c) whether it is a fact that the Consumer Price Index for Agricultural Labour has not been revised since 1960; and

(d) if so, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) The based year for the wholesale price index was revised thrice since 1960, viz., in July 1968 with Base year 1961-62=100, in January 1977 with 1970-71=100 and in July 1989 with base year 1981-82=100. As regards Consumer Price Index for Industrial Workers, the base year has been updated once in October 1988 to base 1982=100. No revision has been done so far in case of CPI for Agricultural Labour.

(b) Base year is periodically updated to account for changes in the consumption pattern, commodity classification and coverage, relative weight of various items in the consumption basket and to account for the structural changes taking place in the economy.

(c) Yes, Sir.

(d) It was decided to update the serious to base 1986-87=100. The task of working out weighting diagram

and commodity specification, markets, base prices etc. takes some time due to which the series with updated base could not be released so far. The work with regard to revision of base year of Index for agricultural labour is at an advanced stage.

### Workers death due to occupational injury

3596. SHRI BISHAMBHAR NATH PANDE:

, SHRI V. NARAYANASAMY;

Will the Minister of LABOUR be pleased to state:

(a) what is the number of workers dying of occupational injury in India annually during the last five years;

(b) what is the number of workers getting injured while performing their duties in India annually for the last five years;

(c) what measures Government have taken to prevent occupational injury; and

(d) whether Government have conducted any enquiry into the compensation given to the 'Kith and Kin' of the injured workers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (d) The information is being collected and will be laid on the Table of the House.

### Hazards for child labour working in Glass Industry

3597. SHRI RAMDAS AGARWAL: Will the Minister of LABOUR be pleased to state:

(a) whether Government's attention has been drawn to a newsitem